


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 4395 /9//HDB/2017
NAME OF THE COMPANY	BSCPL Infrastructure Private Limited
NAME OF THE PETITIONER(S)	Hill & Smith Infrastructure Products India Pvt Ltd
NAME OF THE RESPONDENT(S)	BSCPL Infrastructure Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ojaswi.M	Advocate	9030198983	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Ojaswi.M, Learned Counsel on behalf of Shri P. Ravi Prasad, Learned Counsels for the Petitioner.

The Learned Counsel for the Petitioner submit that in order to comply with the objections, he has to get some documents from the client. He requested to post the matter on 07.12.2017.

Post the case on 07.12.2017.


Member (T)

bm


Member (J)